

DIVISION BENCH  
COURT - I

**P-102**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/119(KB)2021  
IA(I.B.C)/323(KB)2023,  
IA(I.B.C)/393(KB)2024,  
IA(I.B.C)/554(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	M/S. MEHER OIL INDUSTRIES LIMITED VS M/S.SWASTIK OIL REFINERY PVT LTD
UNDER SECTION	IBC UNDER SEC 9

**Appearances (via video conferencing/physically)**

Mr. Shaunak Mitra, Adv. : For RP  
Mr. Patita Paban Bishwal, Adv.  
Mr. Jai Narayan Gupta, CA

**ORDER**

1. Ld. Counsel/Authorized Representative for the RP present.
2. IA(I.B.C)/554(KB)2023
  - i. Affidavit of clarification has been filed.
  - ii. Heard. **Reserved for orders.**

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**